



विदेश व्यापार महानिदेशालय  
DIRECTORATE GENERAL OF  
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE  
Udyog Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 01/2022-23 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri Vijay Kumar, Additional DGFT on 28.04.2022 at Udyog Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 233 applications were considered by the IMWG , out of which total 83 cases were approved (out of which 22 approved on *post-facto* basis, 29 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 32 applications approved subject to clear and unconditional NOC of one IMWG members). 18 applications have been dropped and 00 applications have been Rejected by IMWG members from the agenda. The remaining 132 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : [rb.gv/htzgvc](http://rb.gv/htzgvc) . The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:

PART – A: Details of Applications

रंजीत कुमार रॉय/RANJEET KUMAR ROY  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य एवं उद्योग मंत्रालय  
Ministry of Commerce & Industry

| S.N | File/Name | Application no. | Present Status |
|-----|-----------|-----------------|----------------|
|-----|-----------|-----------------|----------------|

|     |                                                      |              |                                                       |
|-----|------------------------------------------------------|--------------|-------------------------------------------------------|
| 1.  | M/s INGRAM MICRO INDIA PRIVATE LIMITED, MUMBAI       | 00222260AM22 | Dropped                                               |
| 2.  | M/s MITSUBISHI ELECTRIC INDIA PRIVATE LIMITED, DELHI | 00271653AM22 | Dropped                                               |
| 3.  | M/s PVS CHEMICALS, ANDHRA PRADESH                    | 00282088AM22 | Deferred                                              |
| 4.  | M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED            | 00296685AM22 | Deferred                                              |
| 5.  | M/s NOBLE ECO SYSTEMS PRIVATE LIMITED                | 00297846AM22 | Approved                                              |
| 6.  | M/s NISHA & CO EXPORTERS IMPORTERS, KERALA           | 00304879AM22 | Deferred                                              |
| 7.  | M/s JODAS EXPOIM PRIVATE LIMITED, TELANGANA          | 00308144AM22 | Deferred                                              |
| 8.  | M/s SHALINA LABORATORIES PRIVATE LIMITED             | 00309665AM22 | Approved                                              |
| 9.  | M/s TRANSPEK INDUSTRY LIMITED                        | 00322531AM22 | Dropped                                               |
| 10. | M/s FLOWSERVE INDIA CONTROLS                         | 00332542AM22 | Dropped                                               |
| 11. | M/s ESSKAY COMPUSERVICES PRIVATE LIMITED             | 00332883AM22 | Post Facto Approval                                   |
| 12. | M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB               | 00338211AM22 | Approved subject to NOC/<br>Clearance from one agency |
| 13. | M/s NOKIA SOLUTIONS AND NETWORKS INDIA               | 00340956AM22 | Approved                                              |
| 14. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED           | 00340975AM22 | Post Facto Approval                                   |
| 15. | M/s AIMIL LIMITED                                    | 00342096AM22 | Deferred                                              |
| 16. | M/s TATA CONSULTANCY SERVICES LIMITED                | 00343227AM22 | Post Facto Approval                                   |
| 17. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED           | 00346298AM22 | Deferred                                              |
| 18. | M/s PREMIER EXPLOSIVES LIMITED                       | 00347431AM22 | Deferred                                              |
| 19. | M/s SVI CARBON PRIVATE LIMITED                       | 00347445AM22 | Deferred                                              |
| 20. | M/s K M ENGINEERING                                  | 00347658AM22 | Deferred                                              |
| 21. | M/s GOODWILL CHEMICAL INDUSTRIES                     | 00348402AM22 | Approved subject to NOC/<br>Clearance from one agency |
| 22. | M/s SOLAR INDUSTRIES INDIA LIMITED                   | 00350820AM22 | Approved subject to NOC/<br>Clearance from one agency |
| 23. | M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED        | 00350956AM22 | Approved subject to NOC/<br>Clearance from one agency |
| 24. | M/s SVI CARBON PRIVATE LIMITED                       | 00351715AM22 | Approved subject to NOC/<br>Clearance from one agency |
| 25. | M/s MA DAKHINAKALI FEBRICATORS                       | 00352203AM22 | Deferred                                              |
| 26. | M/s S S P PRIVATE LIMITED                            | 00352972AM22 | Dropped                                               |
| 27. | M/s INDELOX GLOBAL DISTRIBUTION PRIVATE LIMITED      | 00353207AM22 | Deferred                                              |
| 28. | M/s LUNGTA ELECTRONICS                               | 00354442AM22 | Dropped                                               |
| 29. | M/s PUJA HARDWARE AND MACHINERIES                    | 00357233AM22 | Deferred                                              |

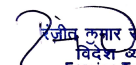
  
 रंजीत कुमार रॉय/RANJEET KUMAR ROY  
 विदेश व्यापार विकास अधिकारी  
 Foreign Trade Development Officer  
 विदेश व्यापार महानिदेशालय  
 Directorate General of Foreign Trade  
 वाणिज्य एवं उद्योग मंत्रालय  
 Ministry of Commerce & Industry

|     |                                                  |              |                                                       |
|-----|--------------------------------------------------|--------------|-------------------------------------------------------|
| 30. | M/s PUJA HARDWARE AND MACHINERIES                | 00357575AM22 | Deferred                                              |
| 31. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED       | 00357756AM22 | Post Facto Approval                                   |
| 32. | M/s UPL LIMITED                                  | 00358233AM22 | Deferred                                              |
| 33. | M/s HLE GLASCOAT LIMITED                         | 00360103AM22 | Approved                                              |
| 34. | M/s MUNITIONS INDIA LIMITED                      | 00361927AM22 | Deferred                                              |
| 35. | M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED | 00362131AM22 | Approved                                              |
| 36. | M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED | 00362235AM22 | Approved                                              |
| 37. | M/s CNC TECHNICS PVT. LTD.                       | 00363387AM22 | Approved                                              |
| 38. | M/s SEVERN GLOCON VALVES PRIVATE LIMITED         | 00363626AM22 | Approved                                              |
| 39. | M/s Shree Hanuman Trading Company                | 00363645AM22 | Deferred                                              |
| 40. | M/s TATA CONSULTANCY SERVICES LIMITED            | 00364355AM22 | Approved subject to NOC/<br>Clearance from one agency |
| 41. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED       | 00365352AM22 | Approved                                              |
| 42. | M/s ALOK EQUIPMENTS PVT.LTD.                     | 00365964AM22 | Approved subject to NOC/<br>Clearance from one agency |
| 43. | M/s HAWA VALVES (INDIA) PRIVATE LIMITED          | 00367713AM22 | Deferred                                              |
| 44. | M/s Sadain Enterprise                            | 00368714AM22 | Deferred                                              |
| 45. | M/s DOSSA CHEMICALS PRIVATE LIMITED              | 00370302AM22 | Deferred                                              |
| 46. | M/s MANGALAM DRUGS AND ORGANICS LIMITED          | 00370503AM22 | Deferred                                              |
| 47. | M/s HAWA VALVES (INDIA) PRIVATE LIMITED          | 00370716AM22 | Approved                                              |
| 48. | M/s JAI BHIKSHU TRADING COMPANY                  | 00371773AM22 | Deferred                                              |
| 49. | M/s SL DRUGS AND PHARMACEUTICALS                 | 00372245AM22 | Approved subject to NOC/<br>Clearance from one agency |
| 50. | M/s DEEPESH TRADING CO                           | 00372888AM22 | Deferred                                              |
| 51. | M/s SOLAR INDUSTRIES INDIA LIMITED               | 00373321AM22 | Approved                                              |
| 52. | M/s BAJRANG HARDWARE AGENCY                      | 00374127AM22 | Deferred                                              |
| 53. | M/s NOVELTY WAREHOUSE                            | 00374154AM22 | Deferred                                              |
| 54. | M/s PUJA HARDWARE AND MACHINERIES                | 00375239AM22 | Deferred                                              |
| 55. | M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA)      | 00375402AM22 | Approved                                              |
| 56. | M/s JAIGAON QUALITY ENTERPRISE                   | 00375716AM22 | Deferred                                              |
| 57. | M/s SRI RANGANATHAR INDUSTRIES                   | 00375754AM22 | Approved                                              |
| 58. | M/s SULZER INDIA PRIVATE LIMITED                 | 00375830AM22 | Approved                                              |
| 59. | M/s TONBO IMAGING PRIVATE LIMITED                | 00376006AM22 | Approved subject to NOC/<br>Clearance from one agency |

  
 रंजीत कुमार रोय/RANJEET KUMAR ROY  
 विदेश व्यापार विकास अधिकारी  
 Foreign Trade Development Officer  
 विदेश व्यापार महानिदेशालय  
 Directorate General of Foreign Trade  
 वाणिज्य एवं उद्योग मंत्रालय  
 Ministry of Commerce & Industry

|     |                                               |              |                                                       |
|-----|-----------------------------------------------|--------------|-------------------------------------------------------|
| 60. | M/s NOKIA SOLUTIONS AND NETWORKS INDIA        | 00376433AM22 | Deferred                                              |
| 61. | M/s SRI RANGANATHAR VALVES PRIVATE LIMITED    | 00376571AM22 | Approved                                              |
| 62. | M/s ALKYL AMINES CHEMICALS LIMITED            | 00378767AM22 | Approved subject to NOC/<br>Clearance from one agency |
| 63. | M/s GMM PFAUDLER LIMITED                      | 00378913AM22 | Approved                                              |
| 64. | M/s L&T VALVES LIMITED                        | 00379050AM22 | Approved subject to NOC/<br>Clearance from one agency |
| 65. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED    | 00379089AM22 | Approved                                              |
| 66. | M/s L&T VALVES LIMITED                        | 00379103AM22 | Approved subject to NOC/<br>Clearance from one agency |
| 67. | M/s L&T VALVES LIMITED                        | 00379861AM22 | Approved subject to NOC/<br>Clearance from one agency |
| 68. | M/s DURGA BUILDERS                            | 00380714AM22 | Dropped                                               |
| 69. | M/s INDIAN BALL BEARING STORES                | 00381028AM22 | Dropped                                               |
| 70. | M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA)   | 00381211AM22 | Approved                                              |
| 71. | M/s QUALCOMM INDIA PRIVATE LIMITED            | 00381221AM22 | Approved subject to NOC/<br>Clearance from one agency |
| 72. | M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED | 00382035AM22 | Approved subject to NOC/<br>Clearance from one agency |
| 73. | M/s PUJA HARDWARE AND MACHINERIES             | 00382041AM22 | Deferred                                              |
| 74. | M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED | 00382074AM22 | Approved subject to NOC/<br>Clearance from one agency |
| 75. | M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED | 00382533AM22 | Approved                                              |
| 76. | M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED | 00382540AM22 | Approved                                              |
| 77. | M/s AMBIKA EARTHMOVERS                        | 00382709AM22 | Deferred                                              |
| 78. | M/s SULZER INDIA PRIVATE LIMITED              | 00383932AM22 | Approved                                              |
| 79. | M/s TINITA ENGINEERING PRIVATE LIMITED        | 00384011AM22 | Deferred                                              |
| 80. | M/s QUALCOMM INDIA PRIVATE LIMITED            | 00385980AM22 | Approved subject to NOC/<br>Clearance from one agency |
| 81. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED    | 00386571AM22 | Approved                                              |
| 82. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED    | 00386735AM22 | Approved                                              |
| 83. | M/s INGRAM MICRO INDIA PRIVATE LIMITED        | 00386833AM22 | Deferred                                              |
| 84. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED    | 00387514AM22 | Approved subject to NOC/<br>Clearance from one agency |

|      |                                               |              |                                                       |
|------|-----------------------------------------------|--------------|-------------------------------------------------------|
| 85.  | M/s ANALINEAR IMAGING SYSTEMS PRIVATE LIMITED | 00387530AM22 | Deferred                                              |
| 86.  | M/s MUNITIONS INDIA LIMITED                   | 00387533AM22 | Deferred                                              |
| 87.  | M/s AADISH IMPEX PRIVATE LIMITED              | 00389147AM22 | Deferred                                              |
| 88.  | M/s GLASS CENTRE                              | 00391223AM22 | Deferred                                              |
| 89.  | M/s GLASS CENTRE                              | 00391225AM22 | Deferred                                              |
| 90.  | M/s CALIMARA MATTERS PRIVATE LIMITED          | 00391544AM22 | Post Facto Approval                                   |
| 91.  | M/s CALIMARA MATTERS PRIVATE LIMITED          | 00391545AM22 | Dropped                                               |
| 92.  | M/s CALIMARA MATTERS PRIVATE LIMITED          | 00391546AM22 | Dropped                                               |
| 93.  | M/s GRINDLAYS PHARMACEUTICALS PVT LTD         | 00393163AM22 | Deferred                                              |
| 94.  | M/s SULZER INDIA PRIVATE LIMITED              | 00393814AM22 | Approved subject to NOC/<br>Clearance from one agency |
| 95.  | M/s CALIMARA MATTERS PRIVATE LIMITED          | 00394560AM22 | Post Facto Approval                                   |
| 96.  | M/s SOLAR INDUSTRIES INDIA LIMITED            | 00394700AM22 | Approved subject to NOC/<br>Clearance from one agency |
| 97.  | M/s L&T VALVES LIMITED                        | 00395266AM22 | Deferred                                              |
| 98.  | M/s GMM PFAUDLER LIMITED                      | 00395300AM22 | Post Facto Approval                                   |
| 99.  | M/s LAXMI ENTERPRISE                          | 00395880AM22 | Deferred                                              |
| 100. | M/s PUJA HARDWARE AND MACHINERIES             | 00396156AM22 | Deferred                                              |
| 101. | M/s UNICHEM TRADING COMPANY                   | 00396418AM22 | Dropped                                               |
| 102. | M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED     | 00396764AM22 | Post Facto Approval                                   |
| 103. | M/s GMM PFAUDLER LIMITED                      | 00397036AM22 | Deferred                                              |
| 104. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED    | 00397126AM22 | Deferred                                              |
| 105. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED    | 00397139AM22 | Deferred                                              |
| 106. | M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED  | 00398641AM22 | Deferred                                              |
| 107. | M/s SULZER INDIA PRIVATE LIMITED              | 00398665AM22 | Post Facto Approval                                   |
| 108. | M/s AVANTI LEATHERS LIMITED                   | 00398714AM22 | Deferred                                              |
| 109. | M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED    | 00398750AM22 | Deferred                                              |
| 110. | M/s RIDHI ENTERPRISE                          | 00399131AM22 | Deferred                                              |
| 111. | M/s PUJA HARDWARE AND MACHINERIES             | 00399442AM22 | Deferred                                              |
| 112. | M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED     | 00400951AM22 | Deferred                                              |
| 113. | M/s ERICSSON INDIA PRIVATE LIMITED            | 00401502AM22 | Deferred                                              |
| 114. | M/s K M ENGINEERING                           | 00401796AM22 | Deferred                                              |

  
 रंजीत कुमार रॉय/RANJEET KUMAR ROY  
 विदेश व्यापार विकास अधिकारी  
 Foreign Trade Development Officer  
 विदेश व्यापार महानिदेशालय  
 Directorate General of Foreign Trade  
 वाणिज्य एवं उद्योग मंत्रालय  
 Ministry of Commerce & Industry

|      |                                                 |              |                     |
|------|-------------------------------------------------|--------------|---------------------|
| 115. | M/s ITOCHU INDIA PRIVATE LIMITED                | 00402490AM22 | Post Facto Approval |
| 116. | M/s KUTCH CHEMICAL INDUSTRIES LIMITED           | 00402904AM22 | Deferred            |
| 117. | M/s KUTCH CHEMICAL INDUSTRIES LIMITED           | 00404712AM22 | Post Facto Approval |
| 118. | M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED     | 00404967AM22 | Deferred            |
| 119. | M/s INDUSTRIAL TRADE AND AGENCIES               | 00405932AM22 | Deferred            |
| 120. | M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED    | 00406923AM22 | Dropped             |
| 121. | M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED      | 00408546AM22 | Deferred            |
| 122. | M/s IDEAForge TECHNOLOGY PVT. LTD.              | 00409993AM22 | Deferred            |
| 123. | M/s UPL LIMITED                                 | 00410061AM22 | Deferred            |
| 124. | M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED    | 00409310AM22 | Deferred            |
| 125. | M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA)     | 00409870AM22 | Deferred            |
| 126. | M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA)     | 00409945AM22 | Deferred            |
| 127. | M/s DRUG CENTRE DELHI PRIVATE LIMITED           | 00000001AM23 | Deferred            |
| 128. | M/s INDORAMA VENTURES OXIDES ANKLESHWAR PRIVATE | 00000002AM23 | Post Facto Approval |
| 129. | M/s SANDHYA ORGANIC CHEMICALS PVT LTD           | 00000003AM23 | Deferred            |
| 130. | M/s GE OIL & GAS INDIA PRIVATE LIMITED          | 00000004AM23 | Deferred            |
| 131. | M/s RIDHI ENTERPRISE                            | 00000005AM23 | Deferred            |
| 132. | M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED         | 00000006AM23 | Post Facto Approval |
| 133. | M/s TONBO IMAGING INDIA PRIVATE LIMITED         | 00000007AM23 | Post Facto Approval |
| 134. | M/s ROLEX LOGISTICS PRIVATE LIMITED             | 00000008AM23 | Deferred            |
| 135. | M/s ROLEX LOGISTICS PRIVATE LIMITED             | 00000009AM23 | Deferred            |
| 136. | M/s ROLEX LOGISTICS PRIVATE LIMITED             | 00000010AM23 | Deferred            |
| 137. | M/s ROLEX LOGISTICS PRIVATE LIMITED             | 00000011AM23 | Deferred            |
| 138. | M/s ROLEX LOGISTICS PRIVATE LIMITED             | 00000012AM23 | Deferred            |
| 139. | M/s ROLEX LOGISTICS PRIVATE LIMITED             | 00000013AM23 | Deferred            |
| 140. | M/s ROLEX LOGISTICS PRIVATE LIMITED             | 00000014AM23 | Deferred            |
| 141. | M/s ROLEX LOGISTICS PRIVATE LIMITED             | 00000015AM23 | Deferred            |
| 142. | M/s VISHAKHA ENTERPRISE                         | 00000016AM23 | Deferred            |
| 143. | M/s LAXMI ENTERPRISE                            | 00000017AM23 | Deferred            |
| 144. | M/s RAYON SCIENTIFIC                            | 00000018AM23 | Deferred            |
| 145. | M/s ERICSSON INDIA PRIVATE LIMITED              | 00000019AM23 | Deferred            |
| 146. | M/s BOEING INDIA PRIVATE LIMITED                | 00000020AM23 | Deferred            |
| 147. | M/s BOEING INDIA PRIVATE LIMITED                | 00000021AM23 | Deferred            |
| 148. | M/s TI ANODE FABRICATORS PRIVATE LIMITED        | 00000022AM23 | Deferred            |



|      |                                                 |              |                     |
|------|-------------------------------------------------|--------------|---------------------|
| 149. | M/s JUNIPER NETWORKS SOLUTION INDIA             | 00000023AM23 | Deferred            |
| 150. | M/s JUNIPER NETWORKS SOLUTION INDIA             | 00000024AM23 | Deferred            |
| 151. | M/s J.M. MOTORS                                 | 00000025AM23 | Deferred            |
| 152. | M/s BOEING INDIA PRIVATE LIMITED                | 00000026AM23 | Deferred            |
| 153. | M/s CISCO SYSTEMS (INDIA)                       | 00000027AM23 | Post Facto Approval |
| 154. | M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED     | 00000028AM23 | Deferred            |
| 155. | M/s INDUSTRUS AGENCIES                          | 00000029AM23 | Deferred            |
| 156. | M/s BALAJI AMINES LIMITED                       | 00000030AM23 | Post Facto Approval |
| 157. | M/s MAYURAKSHI EQUIPMENTS PRIVATE LIMITED       | 00000031AM23 | Post Facto Approval |
| 158. | M/s HLE GLASCOAT LIMITED                        | 00000032AM23 | Post Facto Approval |
| 159. | M/s KUTCH CHEMICAL INDUSTRIES LIMITED           | 00000033AM23 | Dropped             |
| 160. | M/s GRAPHITE INDIA LIMITED                      | 00000034AM23 | Deferred            |
| 161. | M/s POSITRONICS TRADING CO                      | 00000035AM23 | Deferred            |
| 162. | M/s INDIAN BALL BEARING STORES                  | 00000036AM23 | Deferred            |
| 163. | M/s NIKITA CHEMICAL INDUSTRIES                  | 00000037AM23 | Deferred            |
| 164. | M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED | 00000038AM23 | Post Facto Approval |
| 165. | M/s BALAJI AMINES LIMITED                       | 00000039AM23 | Deferred            |
| 166. | M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED         | 00000040AM23 | Post Facto Approval |
| 167. | M/s NAVJIVAN EXPORTERS                          | 00000041AM23 | Deferred            |
| 168. | M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED    | 00000042AM23 | Deferred            |
| 169. | M/s GOEL IMPEX                                  | 00000043AM23 | Deferred            |
| 170. | M/s MAA AMBE ENTERPRISES                        | 00000044AM23 | Deferred            |
| 171. | M/s VENUS INTERNATIONAL                         | 00000045AM23 | Deferred            |
| 172. | M/s VINAY SALES CORPORATION                     | 00000047AM23 | Deferred            |
| 173. | M/s EVERLIGHT INTERNATIONAL                     | 00000048AM23 | Deferred            |
| 174. | M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED         | 00000050AM23 | Deferred            |
| 175. | M/s TI ANODE FABRICATORS PRIVATE LIMITED        | 00000051AM23 | Deferred            |
| 176. | M/s ASTROC AS TECHNOLOGY PRIVATE LIMITED        | 00000052AM23 | Deferred            |
| 177. | M/s ALKYL AMINES CHEMICALS LIMITED              | 00000053AM23 | Deferred            |
| 178. | M/s PERFECT BELTS PRIVATE LIMITED               | 00000054AM23 | Deferred            |
| 179. | M/s ALKYL AMINES CHEMICALS LIMITED              | 00000055AM23 | Deferred            |
| 180. | M/s PREMIER EXPLOSIVES LIMITED                  | 00000056AM23 | Deferred            |
| 181. | M/s TRANSPEK INDUSTRY LIMITED                   | 00000057AM23 | Deferred            |
| 182. | M/s Sadain Enterprise                           | 00000058AM23 | Deferred            |

  
**रंजीत कुमार रॉय/RANJEET KUMAR ROY**  
 विदेश व्यापार विकास अधिकारी  
 Foreign Trade Development Officer  
 विदेश व्यापार महानिदेशालय  
 Directorate General of Foreign Trade  
 वाणिज्य एवं उद्योग मंत्रालय  
 Ministry of Commerce & Industry

|      |                                               |              |                     |
|------|-----------------------------------------------|--------------|---------------------|
| 183. | M/s SRI RANGANATHAR VALVES PRIVATE LIMITED    | 00000059AM23 | Deferred            |
| 184. | M/s ORGANO CHEMICAL INDUSTRIE S               | 00000060AM23 | Deferred            |
| 185. | M/s GRAPHITE INDIA LIMITED                    | 00000061AM23 | Dropped             |
| 186. | M/s ERICSSON INDIA PRIVATE LIMITED            | 00000062AM23 | Post Facto Approval |
| 187. | M/s GRAPHITE INDIA LIMITED                    | 00000063AM23 | Dropped             |
| 188. | M/s LUNGTA ELECTRONICS                        | 00000064AM23 | Deferred            |
| 189. | M/s KSB MIL CONTROLS LIMITED                  | 00000065AM23 | Deferred            |
| 190. | M/s INDUSTRUS AGENCIES                        | 00000066AM23 | Deferred            |
| 191. | M/s FINEPAC STRUCTURES PRIVATE LIMITED        | 00000067AM23 | Deferred            |
| 192. | M/s RAAS INTRATECH PRIVATE LIMITED            | 00000068AM23 | Deferred            |
| 193. | M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED   | 00000069AM23 | Deferred            |
| 194. | M/s HLE GLASCOAT LIMITED                      | 00000070AM23 | Deferred            |
| 195. | M/s TONBO IMAGING INDIA PRIVATE LIMITED       | 00000071AM23 | Post Facto Approval |
| 196. | M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED     | 00000072AM23 | Deferred            |
| 197. | M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED  | 00000073AM23 | Deferred            |
| 198. | M/s KUTCH CHEMICAL INDUSTRIES LIMITED         | 00000074AM23 | Dropped             |
| 199. | M/s ALKYL AMINES CHEMICALS LIMITED            | 00000075AM23 | Dropped             |
| 200. | M/s CNC TECHNIQS PVT. LTD.                    | 00000076AM23 | Deferred            |
| 201. | M/s ALKYL AMINES CHEMICALS LIMITED            | 00000077AM23 | Deferred            |
| 202. | M/s DR. AUTOMOTIVE                            | 00000078AM23 | Deferred            |
| 203. | M/s BHARAT SCIENTIFIC CO                      | 00000079AM23 | Deferred            |
| 204. | M/s ALKYL AMINES CHEMICALS LIMITED            | 00000080AM23 | Deferred            |
| 205. | M/s ERT ENTERPRISE                            | 00000081AM23 | Deferred            |
| 206. | M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED | 00000082AM23 | Deferred            |
| 207. | M/s SHAKTI MOTOR COMPANY                      | 00000083AM23 | Deferred            |
| 208. | M/s ALKYL AMINES CHEMICALS LIMITED            | 00000084AM23 | Deferred            |
| 209. | M/s ALKYL AMINES CHEMICALS LIMITED            | 00000085AM23 | Deferred            |
| 210. | M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED     | 00000086AM23 | Deferred            |
| 211. | M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED   | 00000087AM23 | Deferred            |
| 212. | M/s GRAPHITE INDIA LIMITED                    | 00000088AM23 | Deferred            |
| 213. | M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED   | 00000089AM23 | Deferred            |
| 214. | M/s QUALCOMM INDIA PRIVATE LIMITED            | 00000090AM23 | Deferred            |

  
 रंजीत कुमार राय/RANJEET KUMAR ROY  
 विदेश व्यापार विकास अधिकारी  
 Foreign Trade Development Officer  
 विदेश व्यापार महानिदेशालय  
 Directorate General of Foreign Trade  
 वाणिज्य एवं उद्योग मंत्रालय  
 Ministry of Commerce & Industry



6. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:

**Decision of IMWG on previously considered cases**

| Sl. No | Firm's name and File No.                                                                                | Application No. | Decision of IMWG (Meeting no 12/25.03.2022)                                      | Decision of IMWG (Meeting no 01/28.04.2022)                                      |
|--------|---------------------------------------------------------------------------------------------------------|-----------------|----------------------------------------------------------------------------------|----------------------------------------------------------------------------------|
| 1.     | M/s IHMA INDIA LLP<br>(MEETING NO.09/2021-22<br>HELD ON: 23.12.2021)                                    | 00226746AM22    | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency |
| 2.     | M/s MADRAS FLUORINE<br>PRIVATE LIMITED, TAMIL<br>NADU (MEETING<br>NO.09/2021-22 HELD ON:<br>23.12.2021) | 00261076AM22    | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency |
| 3.     | M/s JABIL CIRCUIT INDIA<br>PRIVATE LIMITED, PUNE<br>(MEETING NO.11/2021-22<br>HELD ON: 28.02.2022)      | 00212109AM22    | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency | <b>Approved</b> subject to specified conditions in authorization                 |
| 4.     | M/s L-3 COMMUNICATIONS<br>INDIA PRIVATE LIMITED,<br>(MEETING NO.11/2021-22<br>HELD ON: 28.02.2022)      | 00257296AM22    | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency | <b>Dropped</b>                                                                   |
| 5.     | M/s HLE GLASCOAT LIMITED,<br>GUJARAT<br>(MEETING NO.11/2021-22<br>HELD ON: 28.02.2022)                  | 00278759AM22    | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency |
| 6.     | M/s GE INDIA INDUSTRIAL<br>PRIVATE LIMITED, DELHI                                                       | 00281577AM22    | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency | <b>Approved</b>                                                                  |

|     |                                                                                                          |              |                                                                                      |                                                                                            |
|-----|----------------------------------------------------------------------------------------------------------|--------------|--------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------|
|     | (MEETING NO.11/2021-22<br>HELD ON: 28.02.2022)                                                           |              |                                                                                      |                                                                                            |
| 7.  | M/s BALAJI AMINES<br>LIMITED, MAHARASHTRA<br>(MEETING NO.11/2021-22<br>HELD ON: 28.02.2022)              | 00288048AM22 | <b>Approved</b> subject to receipt of clear and un-<br>conditional NOC of one agency | <b>Approved</b> subject to<br>receipt of clear and un-<br>conditional NOC of one<br>agency |
| 8.  | M/s FLOWSERVE<br>MICROFINISH VALVES<br>PRIVATE LIMITED<br>(MEETING NO.11/2021-22<br>HELD ON: 28.02.2022) | 00313251AM22 | <b>Approved</b> subject to receipt of clear and un-<br>conditional NOC of one agency | <b>Approved</b> subject to<br>receipt of clear and un-<br>conditional NOC of one<br>agency |
| 9.  | M/s BHAGWATI ORGANICS<br>PVT. LTD, GUJARAT<br>(MEETING NO.12/2021-22<br>HELD ON: 25.03.2022)             | 00240970AM22 | <b>Approved</b> subject to receipt of clear and un-<br>conditional NOC of one agency | <b>Approved</b> subject to<br>receipt of clear and un-<br>conditional NOC of one<br>agency |
| 10. | M/s ALKYL AMINES<br>CHEMICALS LIMITED,<br>MAHARASHTRA (MEETING<br>NO.12/2021-22 HELD ON:<br>25.03.2022)  | 00283549AM22 | <b>Approved</b> subject to receipt of clear and un-<br>conditional NOC of one agency | <b>Approved</b> subject to<br>receipt of clear and un-<br>conditional NOC of one<br>agency |
| 11. | M/s UPL LIMITED,<br>MAHARASHTRA (MEETING<br>NO.12/2021-22 HELD ON:<br>25.03.2022)                        | 00307774AM22 | <b>Approved</b> subject to receipt of clear and un-<br>conditional NOC of one agency | <b>Approved</b> subject to<br>receipt of clear and un-<br>conditional NOC of one<br>agency |
| 12. | M/s CARL ZEISS INDIA<br>(BANGALORE) PRIVATE<br>LIMITED (MEETING<br>NO.12/2021-22 HELD ON:<br>25.03.2022) | 00318780AM22 | <b>Approved</b> subject to receipt of clear and un-<br>conditional NOC of one agency | <b>Approved</b> subject to<br>receipt of clear and un-<br>conditional NOC of one<br>agency |
| 13. | M/s SARTORIUS STEDIM<br>INDIA PRIVATE (MEETING<br>NO.12/2021-22 HELD ON:<br>25.03.2022)                  | 00318959AM22 | <b>Approved</b> subject to receipt of clear and un-<br>conditional NOC of one agency | <b>Approved</b>                                                                            |

  
 रंजीत कुमार रॉय/RANJEET KUMAR ROY  
 विदेश व्यापार विकास अधिकारी  
 Foreign Trade Development Officer  
 विदेश व्यापार महानिदेशालय  
 Directorate General of Foreign Trade  
 वाणिज्य एवं उद्योग मंत्रालय  
 Ministry of Commerce & Industry

|     |                                                                                                          |                     |                                                                                  |                                                                                  |
|-----|----------------------------------------------------------------------------------------------------------|---------------------|----------------------------------------------------------------------------------|----------------------------------------------------------------------------------|
| 14. | <b>M/s GRAPHITE INDIA (MEETING NO.12/2021-22 HELD ON: 25.03.2022)</b>                                    | <b>00323039AM22</b> | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency |
| 15. | <b>M/s SOLAR INDUSTRIES INDIA LIMITED (MEETING NO.12/2021-22 HELD ON: 25.03.2022)</b>                    | <b>00324326AM22</b> | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency |
| 16. | <b>M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, KARNATAKA (MEETING NO.12/2021-22 HELD ON: 25.03.2022)</b> | <b>00341027AM22</b> | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency | <b>Approved</b>                                                                  |
| 17. | <b>M/s KUTCH CHEMICAL INDUSTRIES (MEETING NO.12/2021-22 HELD ON: 25.03.2022)</b>                         | <b>00355069AM22</b> | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency | <b>Approved</b>                                                                  |
| 18. | <b>M/s GMM PFAUDLER LIMITED (MEETING NO.12/2021-22 HELD ON: 25.03.2022)</b>                              | <b>00356541AM22</b> | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency | <b>Approved</b>                                                                  |
| 19. | <b>M/s HAWA VALVES (INDIA) PRIVATE LIMITED (MEETING NO.12/2021-22 HELD ON: 25.03.2022)</b>               | <b>00357660AM22</b> | <b>Approved</b> subject to receipt of clear and un-conditional NOC of one agency | <b>Approved</b>                                                                  |

**Note on various terminologies used in the Minutes of the SCOMET meeting:**

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

  
**रंजीत कुमार रोय/RANJEET KUMAR ROY**  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य एवं उद्योग मंत्रालय  
Ministry of Commerce & Industry

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) **Note :** As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.

\*\*\*

  
रंजीत कुमार रॉय/RANJEET KUMAR ROY  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य एवं उद्योग मंत्रालय  
Ministry of Commerce & Industry